

**SCHEDULE**  
**FORM NO. 1.**

Form No. 1.

NOTICE is hereby given by the Collector of Land-revenue in Bombay, under Act XI. of 1853, that (*describe the encroachment*) is to be removed or abated within one month from the date hereof; otherwise the same will be removed or abated by the said Collector under the authority of the said Act. Dated the      day of in the year of *our Lord*

(*Signature of Collector.*)

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Form No. 2.

This Warrant, granted by the Collector of Land-revenue in Bombay, under Act XI. of 1853, is to authorize      of      to remove (*describe encroachment*).

*Dated*

(*Signature of Collector.*)

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